

C.C.P. 63/2007 In O.A. 101/2007

16.9.2008

Hon'ble Mr. M. Kanthaiah, Member (J)
Hon'ble Dr. A. K. Mishra, Member (A)

*On 16/9/08
Court of Appeal
referred to the
Hon'ble Dr. A. K. Mishra, Member (A)
for decision in
accordance with
Court's order.*

Counsel for applicant Sri A. Verma for Sri A. K. Dixit submits that the authorities have complied with the orders of the Tribunal and as such application has become infructuous and the same is recorded. Thus C.C.P. is dismissed as infructuous.

M(A)

M(J)

(15-9-08)

*On
Copy of order
dated 16.9.08
forwarded
19.9.2008*